## PUNJAB VIDHAN SABHA SECRETARIAT

REVISED TENTATIVE DATE-WISE PROGRAMME OF THE BUSINESS TO BE TRANSACTED BY THE PUNJAB VIDHAN SABHA DURING ITS SITTINGS OF FOURTH SESSION, 2023 TO BE HELD ON THE 19<sup>TH</sup> AND 20<sup>TH</sup> JUNE, 2023.

Monday, the 19<sup>th</sup> June, 2023 (2.00 P.M.)

Obituary References

Tuesday, the 20<sup>th</sup> June, 2023 (11.00 A.M.)

- i) Legislative Business; and
- ii) Motion under Rule 16 regarding adjournment of the House sine-die.

Revised programme, if any, will follow.

CHANDIGARH: THE 16TH JUNE, 2023. RAM LOK KHATANA, SECRETARY.

To

All Members of the Punjab Vidhan Sabha.

No. 8-LA-2023/ 9655, dated Chandigarh, the 16th June, 2023.

Copy forwarded for information to -

- 1. the Chief Secretary to Government, Punjab;
- 2. all Additional Chief Secretaries / Financial Commissioners / Principal Secretaries / Administrative Secretaries to Government, Punjab, Chandigarh;
- 3. the Principal Secretary to Hon'ble Chief Minister, Punjab;
- 4. the Principal Secretary to Hon'ble Governor, Punjab, Chandigarh;
- 5. the Principal Secretary to Government, Punjab, Department of Parliamentary Affairs, Chandigarh (with 4 spare copies);
- 6. the Chief Electoral Officer and Secretary to Government, Punjab, Election Department, Chandigarh, (with 4 spare copies);
- 7. the Legal Remembrancer and Secretary to Government, Punjab, Department of Legal and Legislative Affairs, Chandigarh;
- 8. the Secretary-General, Rajya Sabha, Parliament House, New Delhi-110001;
- 9. the Secretary-General, Lok Sabha, Parliament House, New Delhi-110001, (with two spare copies);
- 10. the Secretary to Government of India, Ministry of Parliamentary Affairs, 92, Parliament House, New Delhi-110001;
- 11. the Secretary, Government of India, Department of Legal Affairs, Ministry of Law, New Delhi-110001;
- 12. the Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi-110001;

- 13. the Secretaries to all State Legislative Assemblies/Councils in India;
- 14. the Deputy Secretary to Government of India, Ministry of Home Affairs, (Political I(A) Section), New Delhi-110001;
- 15. the Under Secretary to Government, Punjab, General Administration, (By name) with 180 spare copies for distribution amongst various Branches under the Administrative Secretaries;
- 16. the Librarian, Lok Sabha Secretariat, Parliament House, New Delhi-110001;
- 17. the Director, Information and Public Relations, Punjab, Chandigarh;
- 18. the Incharge, United News of India, Building No. 6, First Floor, Sector 42, Attawa, Chandigarh-160036;
- 19. the Incharge, Press Trust of India, S.C.O. 78, First Floor, Sector 47-D, Chandigarh; and

20. all Press Correspondents stationed at Chandigarh.

SUPERINTENDENT, for SECRETARY.